CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.M.A.255 of 1996 CP(C) No.64 of 1996! (O.A.No.608 of 1996). Date of Order: 30.8.1996

Present: Hon'ble Mr. Justice A.K. Chatterjee: Vice-Chairman.
Hon'ble Mr. M. S. Mukherjee: Administrative Member.

SAMIRAN BISWAS

Vs.

EASTERN RAILWAY

For the applicant : Mr.B.C.Sinha, counsel.

For the respondents: Mr.C.Samadder, counsel. in the CPC

ORDER

Mr.B.C.Sinha, ld.counsel for the applicant, states that he does not wish to proceed with the contempt petition and wants to withdraw the same.

2. In the circumstances, the contempt petition is disposed of as withdrawn. M.A. 255 of 1996 stands disposed of No order is made as to costs.

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(M.S.Mukherjee) Administrative Member (A.K.Chatterjee)